

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.119  
CP 3 of 2020

**Proceedings under Section 66 of Co.Act,2013**

**IN THE MATTER OF:**

Aaftaab Solar Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 07/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None

For the Respondent : None

**ORDER**

Due to paucity of time, as it is already 1.45 p.m. and Hon'ble Member (J) has to take up another Bench of Ahmedabad, list the matter on 21.09.2023.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

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